

submitted its application for allotment of land;

(b) whether sponsorship is required for allotment of land for medical institutions;

(c) if so, the reasons therefor; and

(d) the time by which land will be allotted?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAN): (a) 13.4.1985

(b) and (c). Sponsorship by the Ministry of Health and Family Welfare/Delhi Administration for allotment of land to medical institutions in Delhi is necessary to ascertain, inter alia, the genuineness, professional competence and the financial soundness of the applicant society and the need for the specific medicare facility in the locality in which land is applied for.

(d) Allotment of land is not considered in the absence of requisite documents from the applicant.

Ban Sagar Dam Project

8927. **SHRI SUKHENDRA SINGH:** Will the Minister of WATER RESOURCES be pleased to state:

(a) the total allocation proposed to be made for the Ban Sagar Dam Project during 1990-91;

(b) the details of the steps being taken for the rehabilitation and resettlement of the displaced persons of the villages affected thereby;

(c) whether financial assistance is being received from International Financial Organisations and whether bilateral talks for such assistance is going on with other countries; and

(d) if not, whether there is any proposal to hold such talks in future?

THE MINISTER OF STATE OF THE MINISTRY OF WATER RESOURCES (SHRI MANUBHAI KOTADIA): (a) Rs. 52 crores.

(b) According to guidelines, oustees are entitled for free residential plots of size 90' x 50' and a resettlement grant of Rs. 750. The families settling on their own are provided a resettlement grant of Rs. 2000. In addition, a family receiving a compensation of less than Rs. 500 is to get grant-in-aid of Rs. 500 which reduces proportionately as the amount of compensation increases. Also 25% of the seats in the Industrial Training Institute at Basta have been reserved for the oustees of Bansagar and Bodhghat projects. Resettlement colonies are to be equipped among others, with civil amenities such as primary health centres, schools approach roads, dug wells, ponds, parks and electricity.

(c) and (d). No, Sir.

[English]

Expert Group on Iodisation of Salt

8928. **SHRI RAM NAIK:
DR. VENKATESH KABDE:
DR. DAULATRAO SONUJI
AHER:**

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether in our country goitre in rural and adivasi areas is on account of non-availability of adequate food, predominance of local food containing goitrogenic factors in diet, poor hygienic conditions and hardness of water; and

(b) whether Government propose to review compulsory iodination of salt and intro-